

**CUSTOMS,EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH : COURT NO - 1

EXCISE Appeal No. 202 of 2011-DB

(Arising out of OIA no. SKSS/260-261/VAPI/2010 dated 10/11/2010 passed by Commissioner of Central Excise, Customs and Service Tax-VAPI)

Sanjay Mahajan

Appellant

3/3, Mohanlal Mansion, Bhadarkar Road, Matunga Central,
Mumbai
Maharashtra-400019

-VERSUS-

C.C.E. & S.T. Vapi

Respondent

4th Floor...Adharsh Dham Building,
Opp. Town Police Station, Vapi-Daman Road, Vapi
Vapi, Gujarat
396191

Present For the Appellant : Shri S. R. Dixit, Adv.

Present For the Respondent : Shri T.K. Sikdar, Asst. Commr. (AR)

CORAM:

HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

HON'BLE MEMBER (TECHNICAL), MR. RAJU

Date of Hearing: 26/04/2019

Date of Decision:20/06/2019

The appeal is allowed. For order, see order of date in Excise Appeal no. 201 of 2011.

(Ramesh Nair)
Member (Judicial)

(Raju)
Member (Technical)

Diksha